Tamil Nadu State Legislature (Delegation of the Powers) Act, 1976. [Placed in Library. See No. LT-10727/76.]

(2) A copy of the Bombay Motor Vehicles Tax (Gujarat Second Amendment) Act, 1976 (Hindi and English versions) (President's Act No. 7 of 1976) published in Gazette of India dated the 31st March, 1976, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No LT-10728/76.]

PAYMENT OF WAGES (MINFS) SECOND AMENDMENT RULES AND COAL MINFS FAMILY PENSION (AMENDMENT) ... SCHEME

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR SHRI BALGOVIND VERMA): I beg to lay on the Table—

- (1) A copy of the Payment of Wages (Mines) Second Amendment Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 426 in Gazette of India dated the 20th March, 1976, under subsection (6) of section 26 of the Payment of Wages Act, 1936 [Placed in Library Sec. No. L.T.-10729/76]
- (2) A copy of the Coal Mines Family Pension (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No G.S.R. 465 in Gazette of India dated the 27th March, 1976, under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948. [Placed in Library. See No LT-10730/76.]

PUBLIC ACCOUNTS COMMITTEE

Two Hundred and Eighteenth Report
SHRI H. N. MUKHERJEE (Calcutts
-North-East): I beg to present the
Two Hundred and Eighteenth Report
of the Public Accounts Committee on
paragraph 11 of the Report of the
Comptroller and Auditor General of
India for the year 1973-74, Union
Government (Civil) Revenue Receipts, Volume I, Indirect Taxes relating to Customs—'Illegal Import of
Gold'.

ESTIMATES COMMITTEE

HUNDRED AND SECOND REPORT

SHRI R. K. SINHA (Faizabad): I beg to present the Hundred the Second Report of the Estimates Committee on the Ministry of Health and Family Planning—All India Institute of Medical Sciences.

COMMITTEE ON PUBLIC UNDER-TAKINGS

EIGHTY-EIGHTH, EIGHTY-SINTH AND EIGHTY-SEVETH REPORTS

SHRI NAWAL KISHORE SHAR-MA Dausa). I beg to present the following Reports of the Committee on Public Undertakings.—

- (1) Eighty-Eighth Report on Hindustan Zing Limited
- (2) Eighty-sixth Report on Action Taken by Government on the recommendations contained in their Sixty-sixth Report on National Seeds Corporation Limited.
- (3) Eighty-seventh Report on Action taken by Government on the recommendations contained in their Sixty-third Report on National Textile Corporation Limited.